

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 194
TO BE ANSWERED ON 17.07.2017**

CHILD WORKERS AT TRAFFIC SIGNALS

†194. SHRI ALOK SANJAR:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has carried out any survey regarding the minor children selling newspapers, toys etc. at the traffic signals on the roads in the cities across the country;**
- (b) if so, the details and the findings thereof;**
- (c) whether the Government has set up any committee for monitoring these children and bringing them into the mainstream society; and**
- (d) if so, the details thereof along with the other steps taken by the Government in this regard?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI BANDARU DATTATREYA)**

(a) & (b): Government is implementing National Child Labour Project (NCLP) Scheme for rehabilitation of child labour. Under the Scheme, survey for identification of working children is undertaken. The survey intends to identify working children below 14 years of age in all occupations and process and adolescents (14 to 18 years) working in hazardous occupations and processes. The survey report is the starting point for launching and implementing the NCLP Scheme.

Contd..2/-

(c) & (d): Under NCLP Scheme, Children in age group of 9-14 years are enrolled in the Special Training Centres (STCs) where they are provided with bridge education, vocational training, mid day meal, stipend, health care etc. before they are mainstreamed into formal education system. For monitoring of NCLP Scheme, the guidelines provide for National Project Monitoring Cell at Central level, State level Monitoring Committee at the State level and Vigilance and Monitoring Committee at District level. In addition to this Central Government has framed the Child Labour (Prohibition & Regulation) Amendment Rules, 2017 which provides for Task Force at district level, under chairpersonship of District Magistrate, for implementation and monitoring of action plan for eradication of child labour and their rehabilitation in the district. Further, rehabilitation of working children is also made through Integrated Child Protection Scheme (ICPS) with the objective to create a safe and secure environment for overall development of children in need of care and protection.
